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ment of Portuguese laws by Indian laws, democratic elections in Goa and development of Marmagao and Panjim ports.

(c) and (d) A mild lathi-charge was made on the 2nd of July to disperse a crowd of about three hundred. No one was injured. Five persons were arrested but were released on the fifth of July.

## तिब्बती शरणायियों का लहास में बसाया जाना

\*६८७. श्री महाबीर **दास**ः क्यां प्रश्नान मंत्री यह बता का जा करेंगे कि :

- (क) क्या यह सब है कि तिब्बत के शरगाबियों को लहाख में बसाव के लिये जम्म तथा काइमोर राज्य और भारत सरकार का साकत राम से एक विशेष मोजना बनाने का निर्णय हुआ है ; ग्रीर
- (ख) यदि उपरोक्त भाग (क) का उतर 'हां' हो, तो कितने तिब्बतो शरणायियो को इस योजना के भ्रन्तर्गत बसाया जायेगा श्रीर उनको वहां बसाने पर कितना खर्च होने की सम्भावता है ?

†[REHABILITATION OF TIBETAN REFUGEES . IN LADAKH

\*687. SHRI MAHABIR DASS: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that after the joint consultations between the Government of Jammu and Kashmir and the Government of India it has been decided to formulate a special scheme for the rehabilitation Tibetan refugees in Ladakh; and
- (b) if the answer to part (a) above be in the affirmative, the number of 'Tibetan refugees proposed to be re-

habilitated under the scheme and how much expenditure is likely to be incurred on their rehabilitation?

to Questions

वंदेशिक-कार्य संज्ञालय में जनमंत्री (श्री दिनेश सिंह) : (क) भीर (ख) भारत सरकार के सामने जहाब में तिब्बती शरणा-थियों के पनवीस के लिये विशेष योजना बनाने का कोई प्रस्ताव नहीं है।

तहाख में लगभग ४००० तिब्बती शर-णार्थी हैं और जम्म तथा क इमीर सरकार इस बात को सम्भावनाम्रों को देख रही है कि भ्रगर उचित भिम मिल सकी तो जहां तक हो सकेगा. ज्यादा से ज्यादा शरणार्थियों को खेती-वाडी में फिर से बसा दिया जाएगा।

tiTHE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) There is no proposal before the Government of India to formulate a special scheme for the rehabilitation of Tibetan refugees in Ladakh.

There are approximately 4,000 Tibetan refugees in Ladakh and the Government of Jammu and Kashmir are exploring possibilities of rehabilitating as many of them as possible as agriculturists provided suitable land can be found.]

DISMANTLING OF QUARTERS ON MATA SUNDARI ROAD

- \*692. SHRI CHANDRA SHEKAR: Will the Minister of Works, Housing AND SUPPLY be pleased to state:
- r on The s (a) whether unorthodox quarters on the Mata Sundari Road in New Delhi are proposed to be dismantled;
- (b) if so, why and when they are to be dismantled;
- (c) whether it is a fact that quarter Nos. 2 and 4 were recently repaired and quarter Nos. 1-4 were provided with iron bars to their windows;

- (d) the reasons why some quarters are being dismantled and some are being repaired;
- (e) whether Government propose to repair those quarters which are in dilapidated condition on this road for the past many years; and
- (f) if so, when it is proposed to do so?

THE MINISTER OF WORKS, HOUS-ING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) to (f) A statement is laid on the Table of the House

## STATEMENT

The roofs of the quarters in the Minto Road area were examined some time back and their condition found unsatisfactory. The re-roofing of the quarters and other repairs in a phased manner were, therefore, sanctioned. The work was carried out in a number of quarters, including Nos. 1 to 4, Mata Sundari Road, but could not be completed in the remaining quarters for various reasons. Meanwhile, Government have been considering the question of redevelopment of the entire Minto Road area and they have also received demands from the Irwin Hospital and Municipal Corporation of Delhi for land for their respective programmes of expansion of the hospital and alum clearance. These matters are under consideration and, pending a final decision, it is not possible to say which quarters will be repaired, which will be demolished and when. Generally speaking quarters falling in the areas to be given over to the Irwin Hospital for their expansion scheme or included in the first phase of re-development will not be re-roofed or repair-

## DISMANTLING OF QUARTERS ON MAHA-RAJA RANJIT SINGH ROAD

•693. SHRI CHANDRA SHEKHAR: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether it is a fact that 12 orthodox quarters on Maharaja Ranjit Singh Road, New Delhi were dismantled some time ago to accommodate a Janata Hotel on that site;
- (b) if so, when the construction of Janata Hotel is likely to be started and at what cost;
- (c) whether it is also a fact that some quarters on this road are lying in an inhabitable condition for the past 5 or 6 years; and
- (d) if so, whether Government propose to undertake their repair and if not, why not?

THE MINISTER OF WORKS, HOUS-ING AND SUPPLY (SHRI MEHR CHAND-KHANNA): (a) Ten quarters on Maharaja Ranjit Singh Road were demolished for the construction of the proposed Janata Hotel.

- (b) The proposal is under consideration and final decision is likely to be taken within a couple of months.
- (c) and (d) Thirteen quarters fell vacant about 3 years back and another recently. These fall in the area required by the Irwin Hospital for expansion. They have not been re-roofed or repaired as they will have to be demolished for the Hospital Expansion Scheme.

## राज्यों में केंद्रीय प्रचार एकक

\*६९४. भी महाबीर बास : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या प्रत्येक राज्य में एक-एक केन्द्रीय प्रचार एकक है ;
- (ख) यदि उपरोक्त भाग (क) का उत्तर 'हौं' हो तो इस सम्बन्ध में पूरा ग्यौरा क्या-क्या है ;